## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO.1539 TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2017

#### **IMPLEMENTATION OF E-NAM SCHEME**

1539. DR. HEENA VIJAYKUMAR GAVIT:

SHRI DHANANJAY MAHADIK:

DR. SUNIL BALIRAM GAIKWAD:

KUNWAR HARIBANSH SINGH:

SHRI T. RADHAKRISHNAN:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRIMATI SUPRIYA SULE:

SHRI S.R. VIJAYAKUMAR:

SHRI SATAV RAJEEV:

SHRI BIDYUT BARAN MAHATO:

SHRI P.R. SUNDARAM: SHRI SUDHEER GUPTA: SHRI GAJANAN KIRTIKAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has called a meeting with the State representatives to review the progress of two priority programmes namely National Agricultural Market (e-NAM) and Soil Health Card recently;
- (b) if so, the details of State representatives who have attended the said review meeting and the main issues discussed in the review meeting along with the outcome thereof;
- (c) whether the Government has also highlighted the Centrally Sponsored schemes to the farmers of the country and if so, the details thereof;
- (d) the steps taken/being taken by the Government for effective implementation of Centrally Sponsored agriculture schemes in the country and to enhance the farmers income; and
- (e) the other steps taken by the Government to enhance the income of the farmers?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): Yes, Madam. The meeting was convened on 5.7.2017 and the details of State representatives who attended are placed at **Annexure-I**. The progress of implementation of National Agriculture Market (e-NAM) and Soil Health Card schemes, adoption of Model Agriculture Produce and Livestock Marketing (Promotion & Facilitation) Act, 2017 were Contd...2/-

discussed in the meeting. State representatives were requested to make all efforts for successful implementation of these schemes to achieve the respective objective.

- (c) & (d): The Government is educating farmers about the centrally Sponsored Schemes of Department of Agriculture, Cooperation & Farmers' Welfare through awareness and training campaigns, electronic and print media, krishi melas and seminars. The steps taken for effective implementation of these schemes include review meetings with State Governments and officials of implementing agencies and other stakeholders, awareness and trainings programmes, video conferences and field visits etc. The schemes are also evaluated through a third party for its continuation beyond the prescribed period. Based on the outcome of the studies, the provisions of the schemes are improved to make them more effective in bringing the benefits to the farmers. Further, Government is taking several steps to enhance the income of farmers including:
- (i) Soil Health Card (SHC) scheme by which the farmers can know the major and minor nutrients available in their soils which will ensure judicious use of fertiliser application and reduce cost of inputs and improve soil fertility.
- (ii) Neem Coated Urea is being promoted to regulate use of urea, enhance its availability to the crop and reduce cost of fertilizer application. The entire quantity of domestically manufactured and imported urea is now neem coated.
- (iii) Paramparagat Krishi Vikas Yojana (PKVY) is being implemented with a view to promote organic farming in the country. This will improve soil health and organic matter content and increase net income of the farmer so as to realise premium prices.
- (iv) The Pradhan Mantri Krishi Sinchai Yojana (PMKSY) is being implemented to expand cultivated area with assured irrigation, reduce wastage of water and improve water use efficiency.
- (v) The National Agriculture Market scheme (e-NAM) was launched on 14.04.2016. The Scheme envisages initiation of e-marketing platform at national level and will support creation of infrastructure to enable e-marketing in 585 regulated markets across the country by March 2018. So far, 455 markets of 13 States have been integrated with e-NAM. This innovative market process evisages better price discovery, transparency and competition to enable farmers to get improved remuneration for their produce and move towards 'One Nation One Market'.
- (vi) Pradhan Mantri Fasal Bima Yojana (PMFBY) is being implemented from Kharif 2016 season and is available to the farmers at low rates of premium. This scheme would provide insurance cover for all stages of the crop cycle including post-harvest risks in specified instances.
- (vii) The Government provides interest subvention of 3% on short-term crop loans up to Rs.3.00 lakh. Presently, loan is available to farmers at an interest rate of 7% per annum, which gets reduced to 4% on prompt repayment. Further, under Interest Subvention Scheme 2016-17, in order to provide relief to the farmers on occurrence of natural calamities, the interest subvention of 2% shall continue to be available to banks for the first year on the restructured amount. In order to discourage distress sale by farmers and to encourage them to store their produce in warehouses against warehouse receipts, the benefit of interest subvention will be available to small and marginal farmers having Kisan Credit Card for a further period of upto six months post harvest on the same rate as available to crop loan.

- (viii) Rashtriya Krishi Vikas Yojana (RKVY) enables Governments to further implement the scheme in the State as per its requirement in areas which requires focused attention for increasing production and productivity in the State. The States have been provided flexibility and autonomy for selection, planning approval and execution of projects/programs under the scheme as per their need, priorities and agro-climate requirements.
- (ix) Under National Food Security Mission (NFSM), a Centrally Sponsored scheme, NFSM-Pulses is being implemented in 638 districts of 29 States, NFSM-Rice in 194 districts of 25 States, NFSM-Wheat in 126 district of 11 States and NFSM-Coarse Cereals is being implemented in 265 districts of 28 States of the country for increasing the production and productivity of Rice, wheat, pulses and coarse cereal crops. Under NFSM, assistance is provided to farmers for distribution of Seeds (HYVs/Hybrids), production of seeds (only in pulses), INM and IPM techniques, resource conservation technologies/tools/farm mechanization, efficient water application tools, cropping system based trainings to farmers and also assistance for value addition.
- (x) National Mission on Oilseeds and Oil Palm (NMOOP) programme, is being implemented since 2014-15. The objective of NMOOP is to increase production and productivity of oilseeds for meeting the domestic requirement of vegetable oil. The various interventions of this mission are implemented through the State Department of Agriculture/Horticulture.
- (xi) Mission for Integrated Development of Horticulture (MIDH), a Centrally Sponsored Scheme, is being implemented w.e.f. 2014-15, for holistic growth of the horticulture sector covering fruits vegetable, root and tuber crops, mushrooms, spices, flowers, aromatic plants, coconut, cashew, cocoa and bamboo. The Mission subsumes National Horticulture Mission (NHM), Horticulture Mission for North East & Himalayan States (HMNEH), National Horticulture Board (NHB), Coconut Development Board (CDB) and Central Institute for Horticulture (CIH), Nagaland. All States and UTs are covered under MIDH.

The other steps taken by farmers to enhance the income of farmers are as under:

- (i) The Government has drafted a new model Agricultural Produce and Livestock Marketing (Promotion & Facilitation) Act, 2017, which was released on 24.04.2017 for adoption by the States through legislation of their respective Acts. The Act provides the options of alternate markets beyond the existing APMC regulated market yards including private markets, direct marketing, farmer-consumer markets, special commodity markets, declaring warehouses/silos/cold storages or such structures as market sub yards and Market Yards of National Importance (MNI) so as to reduce the number of intermediaries between producer and buyer and increase the share of the farmer in consumer's rupee.
- (ii) The Government undertakes procurement of wheat and paddy under its 'MSP operations'. In addition, Government implements Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities not covered under the Minimum Price Support Scheme on the request of State/UT Government. The MIS is implemented in order to protect the growers of these commodities from making distress sale in the event of bumper crop when the prices tend to fall below the economic level/cost of production.
- (iii) MSP is notified for both Kharif & Rabi crops based on the recommendations of the Commission on Agriculture Costs & Prices (CACP). The Commission collects & analyses data on cost of cultivation and recommends MSP. To incentivise cultivation of pulses and oilseeds in the country, Government has announced bonus for Kharif 2017-18, over & above the approved MSP. Even during last year, Government had offered bonus over & above the MSP, in the case of pulses and oilseeds.

Government led other market interventions such as Price Stabilization Fund and Food Corporation of India operations also supplement efforts to enhance the income of farmers.

Apart from the above, the Government is also focusing on ancillary activities like Beekeeping for increasing of farmers' income.

### **Details of State representatives who attended the meeting on 05.07.2017**

S. No.	Name and Designation of the representative from State/UTs
1)	Sh Anup Shrivastava, Secretary (Agriculture), Department of Agriculture, Chhattisgarh
2)	Sh Bijay Kumar, Principal Secretary (Agri Marketing), Govt of Maharashtra
3)	Sh Mahendra Lokhande, AGM (IT) Maharashtra State Agri Marketing board
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4)	Sh Prabhu Lal Saini, Hon'ble Minister for State Agriculture, Govt. of Rajasthan
5)	Sh Nannu Mal Pahadia, Director (Agri Marketing), Govt. of Rajasthan
6)	Sh Naresh Yadav, Dy Director, Deptt of Agri Marketing, Rajasthan
7)	Sh Vikas Bhale, Commissioner Agriculture, Govt. of Rajasthan
8)	Sh Ajai Pachori, Jt Director (Chemistry), Rajasthan
9)	Sh Surya Pratap Shahi, Hon'ble Minister for State Agriculture, Govt. of UP
10)	Smt Swati Singh, Hon'ble State Minister for Agriculture Marketing, Govt. of UP
11)	Sh Gyan Singh, Director (Agriculture), Govt of Uttar Pradesh
12)	Dr Pankaj Tripathi, Joint Director Agr. RSS, Govt of Uttar Pradesh
13)	Sh Jitendra Pratap Singh, Additional Director, Mandi Parishad, Uttar Pradesh
14)	Sh N.K.Malik, Dy Director, Agri Marketing Board, Uttar Pradesh
15)	Dr Sunil Kumar Yadav, Mandi Parishad, UP
16)	Sh H.D.Sharma, Additional Secretary, Govt. of Assam
17)	Sh Debjit Neog, Nodal officer(SHM), Assam
18)	Sh Rana Pratap Dutta, Asst. Marketing Officer, Assam State Agri Marketing Board
19)	Sh Abhilaksh Likki, Principal Secretary (Agriculture), Govt of Haryana
20)	Sh J. Ganesan, CA, HSAMB
21)	Sh Prem Singh, Tech Adviser, HSAMB
22)	Sh Sunil Sharma, Marketing Dev. Officer, HSAMB, Panchkula
23)	Sh Anil Kumar, Addl. Director(Agriculture), Haryana
24)	Sh Sushil Kumar, Under Secretary, Bihar State Agri Marketing Board, Bihar
25)	Sh Ram Prakash Sharma, Joint Director, Soil test, Bihar
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26)	Sh T. Harish Rao, Hon'ble Minister for State Irrigation, Marketing & Legislative Affairs, Govt. of Telangana
27)	Smt G.Lakshmi Bai, Telangana Agri Marketing Deptt, Govt of Telangana
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28)	Sh Sanjay Prasad, Principal Secretary, Agri Coop Department, Govt of Gujarat
29)	Sh F.G.Pandya, Director Agri Marketing, Gujarat
30)	Sh A.K. Bhatt, MD, GSAMB, Gujarat
31)	Sh N.K.Kathad, Add. Director of Agri (SC), Gujarat
32)	Sh B.M Modi, Director of Agri, Govt of Gujarat
33)	Sh Nitin M.Shukla, Dy Director of Agri, Directorate of Agri, Krishi bhawan,
	Gandhinagar, Gujarat

34)	Sh Arvind Mehta, Additional Chief Secretary (Agriculture), Govt of Himachal
	Pradesh
35)	Sh Hemraj Thakur, Subject matter spl, Director of Agri, Himachal Pradesh
36)	Sh Govind Rai , DC, HPSAMB, Shimla
37)	Sh D.D.Sharma, SMO, HPSAMB
38)	Sh Vimal, Spl Sec cum MD Marketing board, Jharkhand
39)	Sh Vikas Garg, Spl Secy Agri, Punjab
40)	Sh Bhaskar Sharma, Spl Secy Agri, Odisha
41)	Sh Subodh Uniyal, Hon'ble Minister for State Agriculture & Agri Marketing, Govt. of Uttarakhand
42)	Sh Ranbir Singh, Additional Chief Secretary, Govt of Uttarakhand
43)	Sh Vijay Thapliyal, Secretary Mandi, Dehradun
44)	Sh Vijay kumar, GM Mandi Uttarakhand
45)	Sh Gourishankar Chaturbhuj Bisen, Hon'ble Minister for State Farmers Welfa & Agriculture Department, Govt. of Madhya Pradesh
46)	Sh Rakesh Srivastava, MP Mandi Board, MP
47)	Sh Vinay Nigam, AMD, Mandi Board, MP

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